

The Prohibition of Multi-digit Lotteries Bill, 2019

SHRI VIJAY GOEL (Rajasthan): Sir, I move for leave to introduce a Bill to prohibit sale and promotion of multi-digit lotteries and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY GOEL: Sir, I introduce the Bill.

The Hindu Shrines and Religious Places (Management and Regulation) Bill, 2019

श्री अजय प्रताप सिंह (मध्य प्रदेश): महोदय, मैं प्रस्ताव करता हूँ कि देश में हिन्दू पूजा स्थलों और धार्मिक स्थलों का प्रबंधन, संरक्षण, प्रशासन और संचालन और उससे संबंधित और आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री अजय प्रताप सिंह: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

The Public Credit Registry of India Bill, 2019

SHRI RAKESH SINHA (Nominated): Sir, I move for leave to introduce a Bill to provide for a public credit registry to serve as a central repository of credit information and to facilitate efficient distribution of credit, increase financial inclusion, improve ease of doing business and control delinquencies and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI RAKESH SINHA: Sir, I introduce the Bill.

The Single-Use Plastic (Regulation) Bill, 2019

SHRI RONALD SAPA TLAU (Mizoram): Sir, I move for leave to introduce a Bill to provide for a framework to enable the country to achieve its goal of eliminating single-use plastic by the year 2022 and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI RONALD SAPA TLAU: Sir, I introduce the Bill.